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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No. 422/KB/2017

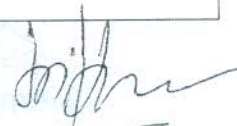
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M

Name of the Company		Garg Sales Services Pvt.Ltd. -Vs- Registrar of Companies, WB	
Under Section		252(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

01. B. U. Nair

Garg Sales
Services
Pvt. Ltd


21/09/2017

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S.No.32 – CP No.422/KB/2017 – Garg Sales Services Pvt. Ltd. Vs.
Registrar of Companies, WB.

ORDER

Ld. Counsel for the petitioner is present.

Heard. Admit.

Listed for hearing on 31st October 2017.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)